(Open Court)

Central Administrative Tribunal, Allahabad Bench, Allahabad O.A. No.331/00482/2020

This the 18th day of March, 2021.

Hon'ble Mrs. Justice Vijay Lakshmi, Member (J) Hon'ble Mr. Tarun Shridhar, Member (A)

Deepak Yadav son of Pram Yadav Army No. 1543943 W, presently posted as Nursing Assistant, 424 Field Hospital, Army Medical Corps, c/o C/O/56 APO resident of village Subhakarpur, Post – Lawa, District-Ghazipur.

Applicant

By Advocate: Sri Hari Bhawan Pandey

Versus

- 1. Union of India through Secretary, Ministry of Defence, New Delhi.
- 2. Commanding Officer, 128 Sata Regiment (Mauntain) Pin-927128 C/o 56 APO.
- 3. Commanding Officer, 424, Field Hospital, Army Medical Corps, c/o 56 APO.
- 4. Central Command, Central Head Quarter, Army Medical Corps, Record Office Lucknow, Pin 900450 c/o 56 APO.

Respondents

By Advocate: Sri K.D. Mishra

ORDER

By Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)

Heard learned counsel for the applicant, learned counsel for respondents and perused the record in PDF.

- 2. At the very outset, learned counsel for applicant submitted that applicant does not want to pursue this O.A. any further and he may be permitted to withdraw it, with liberty to file a fresh case before appropriate forum.
- Learned counsel for respondents has no objection against the aforesaid prayer.
- 4. In view of the above, Original Application is dismissed as withdrawn with the aforesaid liberty.
- 5. No order as to costs.
- 6. Hon'ble Mr. Tarun Shridhar, Member (Administrative) has consented to this order during Virtual hearing.

(Tarun Shridhar) Member (A) (Justice Vijay Lakshmi) Member (J)

HLS/-